

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4593
ANSWERED ON 23.03.2021

IMPLEMENTATION OF MGNREGS

4593. SHRI BIDYUT BARAN MAHATO:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAJENDRA DHEDYA GAVIT:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has made any assessment of the works done under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in providing employment to rural people during COVID-19 pandemic in the country;
- (b) if so, the details and the outcome thereof, Statewise;
- (c) whether the Government has released any additional assistance to the States to meet the increased financial requirement as a result of the increased employment generated under MGNREGS;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government has emphasized on GIS based planning, strengthening of Social Audit, recruitment of Ombudsman, geo-tagging of assets and monitoring of works; and
- (f) if so, the details thereof along with the aims and objectives thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Mahatma Gandhi NREG Scheme is a demand driven wage employment programme which provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. During FY 2020-21, more than 369 crore person-days have been generated as on 18.03.2021 which is approximately 40% more than the employment generated during the same period in FY 2019-20. During FY 2020-21, more than 1.77 crore new job cards have been issued so far which is 154% more than the total number of new job cards issued during FY 2019-20. During the current FY 2020-21, more than 10.98 Crore persons were provided employment so far which is

39% more than the persons provided employment during FY 2019-20 under Mahatma Gandhi NREGS.

These are the indications of the fact that more and more workers have availed employment under Mahatma Gandhi NREGA owing to the distress arising out on accounts of COVID-19 pandemic across the county.

The State/UTs wise details of works completed and ongoing along with expenditure is given at **Annexure I**

(c) & (d) Government has enhanced the financial allocation under Mahatma Gandhi NREGA for financial year 2020-21 from Rs.61,500 crore at BE to Rs.1,11,500 crore at RE and Rs.99,001 crore (as on 18.03.2021) has been released to States/UTs in the current financial year 2020-21. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work as per the Scheme guidelines. The States/UTs-wise release of fund under the Mahatma Gandhi NREGS during the current financial year 2020-21 (as on 18.03.2021) is given at **Annexure II**.

(e) & (f) The implementation of Mahatma Gandhi NREGA is the responsibility of Government of States/UTs. During various review meetings like Mid Term Review, Labour Budget Meetings, Labour Budget Review Meetings and other review meetings Government has emphasized on GIS based planning, strengthening of Social Audit, recruitment of Ombudspersons in all districts, geo-tagging of assets and monitoring of works.

The Ministry has initiated an integrated holistic planning of the Gram Panchayats based on watershed development using Geographical Information System (GIS) approach. The Government of India has decided to saturate all Gram Panchayats with GIS plan. So far, GIS plans for 43,592 GPs have been designed.

The Central Government, in consultation with the Comptroller and Auditor General of India (C&AG) has notified The Mahatma Gandhi National Rural Employment Guarantee Audit of Schemes Rules, 2011, and the Auditing Standards for Social Audit, to strengthen the process of social audits. Ministry has advised all States / UTs to adopt the Auditing Standards for the functioning of social audit units and conduct social audits in all Gram Panchayats atleast once in every year.

The Ministry rolled out Geo-MGNREGA phase I and Phase II for geo-tagging of assets created under Mahatma Gandhi NREGS. So far more than 4.33 crore assets have been geo-tagged and made available in the public domain.

Annexure I

Annexure referred in reply to parts (a) & (b) of Lok Sabha Unstarred Question No.4593 dated 23.03.2021

Number of works completed and ongoing under Mahatma Gandhi NREGA in FY 2020-21 (as on 19.03.2021)			
S. No.	State/ UT	Number of Completed Works	Number of Ongoing Works
1	ANDAMAN AND NICOBAR	228	1,172
2	ANDHRA PRADESH	7,63,123	7,53,858
3	ARUNACHAL PRADESH	972	6,395
4	ASSAM	1,20,219	3,07,739
5	BIHAR	9,26,471	20,92,830
6	CHHATTISGARH	2,22,974	3,22,431
7	DADRA & NAGAR HAVELI	0	2
8	DAMAN & DIU	0	0
9	GOA	89	645
10	GUJARAT	1,39,922	1,58,101
11	HARYANA	13,076	35,651
12	HIMACHAL PRADESH	58,790	1,36,428
13	JAMMU AND KASHMIR	44,803	2,71,164
14	JHARKHAND	4,63,269	9,61,915
15	KARNATAKA	3,46,979	14,39,942
16	KERALA	1,53,912	3,97,594
17	LADAKH	246	9,109
18	LAKSHADWEEP	0	176
19	MADHYA PRADESH	6,81,642	7,54,661
20	MAHARASHTRA	2,42,055	6,07,675
21	MANIPUR	8,461	20,247
22	MEGHALAYA	14,282	53,923
23	MIZORAM	23,237	2,279
24	NAGALAND	1,268	6,795
25	ODISHA	3,58,923	9,78,434
26	PUDUCHERRY	724	198
27	PUNJAB	26,748	1,40,044
28	RAJASTHAN	3,55,443	8,47,738
29	SIKKIM	4,588	9,446
30	TAMIL NADU	4,00,189	5,04,424
31	TELANGANA	6,42,803	8,24,498
32	TRIPURA	61,529	63,721
33	UTTAR PRADESH	4,79,598	22,56,905
34	UTTARAKHAND	54,005	1,15,579
35	WEST BENGAL	12,80,350	20,92,913
	Total	78,90,918	1,61,74,632

Annexure II**Annexure referred in reply to parts (c) & (d) of Lok Sabha Unstarred Question
No.4593 dated 23.03.2021**

(Rs. in crore)

State/UT wise central funds release under Mahatma Gandhi NREGS in FY 2020-21		
S. No.	States/UTs	FY 2020-21 (as on 18.03.2021)
1	ANDAMAN AND NICOBAR	4.86
2	ANDHRA PRADESH	8412.52
3	ARUNACHAL PRADESH	291.03
4	ASSAM	2246.98
5	BIHAR	5872.08
6	CHHATTISGARH	3259.08
7	DADRA & NAGAR HAVELI	0.00
8	DAMAN & DIU	0.00
9	GOA	0.91
10	GUJARAT	1431.96
11	HARYANA	744.52
12	HIMACHAL PRADESH	936.92
13	JAMMU AND KASHMIR	991.70
14	JHARKHAND	2978.07
15	KARNATAKA	5402.29
16	KERALA	3867.19
17	LADAKH	0.00
18	LAKSHADWEEP	0.00
19	MADHYA PRADESH	8510.37
20	MAHARASHTRA	1550.53
21	MANIPUR	821.23
22	MEGHALAYA	1217.38
23	MIZORAM	594.98
24	NAGALAND	483.82
25	ODISHA	5099.38
26	PUDUCHERRY	27.08
27	PUNJAB	1214.75
28	RAJASTHAN	7916.33
29	SIKKIM	98.04
30	TAMIL NADU	8280.88
31	TELANGANA	3748.30
32	TRIPURA	1164.23
33	UTTAR PRADESH	10813.23
34	UTTARAKHAND	858.68
35	WEST BENGAL	10162.24
	Total	99001.54